

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

CP (IB)-540/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **SCI INTERNATIONAL SECURITIES LTD.**

v/s.

ORBIT CORPORATION LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

24. CP (IB)-540/I&BC/(MB/2018

On having the Petitioner Counsel placed the Liquidation Order passed on 12.4.2018 stating that Hon'ble High Court has already passed Winding up Order against the Corporate Debtor herein, since this Petitioner has sought permission to place its claim before the Liquidator, this Company Petition is hereby dismissed giving liberty to this Petitioner to file its claim before the Liquidator appointed in the Company Petition No.595 of 2015 by the Hon'ble High Court of Bombay.

SDR

RAVIKUMAR DURAISAMY
Member (Technical)

SDR

B.S.V. PRAKASH KUMAR
Member (Judicial)